

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. NO. 397 OF 2013

Thursday, this the 23rd day of May, 2013

CORAM:

HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER

T.S.Leela
Office Assistant
Postal Stores Depot
Fort, Thiruvananthapuram – 695 023
Residing at Panchajanyam, Samskara Lane
Powdikonam, Thiruvananthapuram – 695 583

... Applicant

(By Advocate Dr.K.P.Satheesan, Senior
Advocate Mr.Anoop V Nair)

versus

1. The Chief Postmaster General
Kerala Circle, Thiruvananthapuram – 695 033
2. The Assistant Post Master General
Office of the Chief Post Master General (Staff)
Kerala Circle, Thiruvananthapuram – 695 033
3. The Senior Superintendent of Post Offices
Thiruvananthapuram North Postal Division
Thiruvananthapuram - 695 001

... Respondents

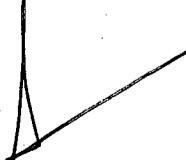
(By Advocate Mr. Sunil Jacob Jose, SCGSC)

The application having been heard on 23.05.2013, the Tribunal on the same day delivered the following:

ORDER

HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER

When the OA was taken for consideration today, the learned counsel for applicant submitted that the representation of the applicant dated 19.04.2013 may be considered and disposed of for which a direction may be granted and the applicant will be satisfied. Accordingly, it is ordered that the representation of the applicant may be considered and disposed of as per rules. Till such time it is disposed of, the applicant will not be disturbed from her present postina.



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2. OA is disposed of. No costs.

Dated, the 23rd May, 2013.



K GEORGE JOSEPH
ADMINISTRATIVE MEMBER

vs